

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.70/Chd/Pb/2017
With
CA No.41/2017**

In the matter of:

Jaideep Ghai & Anr.

....Petitioners.

Versus

M/s Umesh Developers Pvt. Ltd. & Ors.

....Respondents.

Present: Mr.Anil Kumar Aggarwal, Advocate for the petitioners.
Mr.Mast Ram, Practicing Company Secretary with
Mr.Nitin Kumar, Practicing Company Secretary for
respondents No.1 to 3.

The affidavit dated 21.08.2017 has been filed by the
petitioners in which a prayer for issuance of duplicate certificates has
also been made, but such a prayer could be made by way of filing
miscellaneous application. The matter be listed now for arguments on
26.10.2017.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

September 20, 2017.
Ashwani